

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 18th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	R.A. No. 22/2015 (M.A. No. 789/2015, M.A. No. 790/2015 & M.A. No. 791/2015) in Original Application No. 177/2013	UP State Industrial Development Corporation Vs. Chief Secretary Government of UP & Ors.	Mr. Rajesh Raina, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 310/2015	Tikaula Distillery Ltd. Vs. Krishan Kant Singh & Ors.	Mr. A. A. Aron, Adv. for Applicant Mr. Rahul, Adv. for R-1 Mr. Rajkumar, Adv. for R-2
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 234/2015 (M.A. No. 610/2015 M.A. No. 761/2015 & M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Vijay Kr. Upadhayay, Executive Officer for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4
4.	Appeal No. 61/2015 (M.A. No. 625/2015)	Alps Industries Ltd. Vs. UPPCB & Anr.	Ms. Antima A Bazaz, Adv. for the Appellant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for R-3
5.	Original Application No. 245/2015 (M.A No. 615/2015)	M.R. Proofing Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi & Ms. Gulnaz Parveen, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Mr. Pradeep Misra, Mr. Daleep Kr. Dhyan and Mr. Suraj Singh, Advs. for R-1 Mr. Rajkumar, Adv. for R-2
6.	Original Application No.125/2013	Rameshwar Singh Vs State of U.P. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. For Applicant Ms. Savitri Pandey, Adv. for R-1, 2 & 5 Mr. Daleep K. Dhayani, Adv. For R-3 Mr. Avijit Bhushan, Adv. For R-4 & 6 Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7
7.	Original Application No. 281/2015 (M.A. No. 711/2015)	M/s. Shikhar Textile Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-1
FOR HEARING			
8.	Appeal No. 18/2015	Deepak Kr. Rai Vs. State of U.P. & Ors.	Mr. Deepak Kr. Rai, Appellant in Person Ms. Savitri Pandey, Adv. and Ms. Asma Parveen, Adv. For R - 1 Mr. Daleep Kr. Dhayani, Adv. for R - 2 Mr. Aabhas Parimal, Adv. for R-3

9.	Original Application No.48/2015 (M.A.No.130/2015)	Shiv Pujan Tiwari Vs. Gopal Tiwari	Mr. Nishant Kuymar, Adv. for the Applicant. Mr. Anil Kumar Yadav, Adv. for R-1 to 11 Ms. Savitri Pandey and Ms. Azma Parveen, Advs. for R-12 & 13.
10.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana kripa & Mr. Anshul Sehgal Advs. for R - 4

DATE: 18th August, 2015
After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

For orders, cause list and other information please visit our website: www.greentribunal.gov.in